

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 219**  
**(IB)-406/ND/2023**

**IN THE MATTER OF:**

**Alexander Associates Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**RoC**

...

**Respondent**

**Under Section: 59 of IBC, 2016**

**Order delivered on 08.05.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : None

**For the IT Dept.** : Mr. Sanjay Kumar and Easha

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

There is no appearance on behalf of the Applicant, despite repeated calls.

In the interest of justice, the hearing is deferred to 03.07.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**